

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: HIGH COURT FOR THE STATE OF TELANGANA, HYDERABAD – Letter received from the Hon'ble the Chief Justice, High Court of Sikkim – Extended initiation to the Hon'ble the Chief Justice, High Court for the State of Telangana – Nomination of Smt. S.N.Sreedevi, Additional Director, Director (FAC). Telangana State Judicial Academy, Secunderabad to participate in the Conclave on "Technology and Judicial Education" and "Declaration of Sikkim as India's First Paperless Judiciary" scheduled to be held on 01.05.2026 and 02.05.2026 at Gangtok – **Relief Arrangements – ORDERS – ISSUED.**

READ: High Court's Proceedings in Roc.No.937/SO/2026, dated: 18.04.2026.

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ORDER ROC.NO. 2340/2026 - B.SPL., DATED: 29.04.2026

The High Court is pleased to pass the following order:

The following Judicial Officer mentioned in Column No.2, vide High Court's Proceedings read above is nominated to participate in the Conclave on "Technology and Judicial Education" and "Declaration of Sikkim as India's First Paperless Judiciary" scheduled to be held on 01.05.2026 and 02.05.2026 at Gangtok.

Sl. No.	NAME AND DESIGNATION OF THE NOMINATED OFFICER	IN-CHARGE OFFICER
(1)	(2)	(3)
1.	Smt. S.N.Sreedevi, Additional Director, Director (FAC). Telangana State Judicial Academy, Secunderabad.	Senior Faculty Member-I, Telangana State Judicial Academy, Secunderabad.

The officer mentioned in Column No.3, will be in-charge for the post(s) mentioned in Column No.2, during the period of absence of the officer who is nominated to participate in the said Programme.

In case, the officer mentioned in Column No.3, is either on leave or not available for any other reason, the concerned Unit Head, shall make alternative in-charge arrangements and intimate the same to the High Court for information.

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On return from the said Programme, the officer mentioned in Column No.2, shall resume charge of her regular post(s) and also the post(s) for which she is holding full additional charge, if any.

NOTE: The nominated officer is entitled only for actual journey period.

S. Anurag
24/10/22

**REGISTRAR GENERAL
FAC. REGISTRAR (VIGILANCE)**

To

1. The Officer and the In-charge Officer Concerned.
2. The Registrar General, High Court for the State of Telangana, Hyderabad.
3. The Registrar (Administration), National Judicial Academy, Bhadbhada Road, Suraj Nagar P.O., Bhopal-462 044.
4. The Director, Telangana State Judicial Academy, Secunderabad.
5. The Additional Director, Telangana State Judicial Academy, Secunderabad
6. The Senior Faculty Member-I, Telangana State Judicial Academy, Secunderabad.
7. The Pay and Accounts Officer, Hyderabad.

8. THE SECTION OFFICERS:

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|----------------------------|---------------------|---------------------|
| a) Special Officer Section | b) Vigilance Cell | c) E-Section |
| d) Work Review Cell | e) O.P.Cell | f) B-Section |
| g) Accounts Section | h) Computer Section | i) D-Budget Section |

High Court for the State of Telangana at Hyderabad.

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